

(ग) क्या यह सच है कि बाढ़ के साथ-साथों रुपए की इभारती लकड़ी बह कर पाकिस्तान चली गई है; और

(घ) यदि हा, तो क्या उसके लिये पाकिस्तान से क्षतिपूति मांगी गई है ?

बैज्ञानिक-कार्य मंत्री के संसद् सचिव (श्री साबल शर्मा जी) . (क) अब तक की जानकारी से पता चलता है कि जम्मू और कश्मीर की हाल की बाढ़ों में किसी नदी का मार्ग बचल जाने के कारण भारत की कोई जमीन पाकिस्तान की तरफ नहीं गई है । फिर भी, इसकी क्षानचीन स्थानीय रूप से की जा रही है ।

(ख) यह सवाल नहीं उठता ।

(ग) बाढ़ के कारण एक करोड रुपए से अधिक कीमत की इभारती लकड़ी बहकर पाकिस्तान की तरफ चली गई है ।

(घ) लकड़ी वापन करने और बिकी हुई लकड़ी का दाम भारत सरकार का भदा करने के लिये पाकिस्तान सरकार से लिखा पत्र की जा रही है जिमसे कि लकड़ी के मानिकों को मुआवजा दिया जा सके ।

Bonus to Workers

*612 Shri P. G. Deb: Will the Minister of Labour and Employment be pleased to state:

(a) whether any study has been undertaken by the Planning Commission of the principles governing the award of bonus to workers; and

(b) if so, the brief details thereof

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) A paper on "Industrial Awards—Bonus" analysing important awards on Bonus published in the Labour Law Journals during the last three years was prepared by the Labour and Employment Division of the Planning Commission for the benefit of the Steering Group on Wages set up by the Labour Ministry. The paper is for

the exclusive use of the members of the Group at this stage.

Folk Music

*613. { Shri S. A. Mehdi:
Shri Ramakrishna Reddy:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is any scheme for tape-recording of folk songs for preservation in the Central Library of Folk Music;

(b) if so, what are the salient features and cost thereof; and

(c) whether it will cover the rural areas also?

The Minister of Information and Broadcasting (Dr. B. V. Keskar): (a) and (c) Yes, Sir

(b) The salient features are:

(i) Collection, compilation and recording of the rich variety of folk music obtaining in all languages and dialects all over the country;

(ii) To categorise such songs;

(iii) To exchange these songs among the Stations of AIR for scheduling of folk music programmes at regular intervals.

This scheme forms a part of normal activities of the AIR Stations concerned and it is not therefore possible to estimate the cost of the scheme separately. The object of the scheme is not preservation of the songs as such but their systematic utilisation by the Radio in its broadcasts.

Firing by Pakistani Forces

*614. { Shri P. C. Borooah:
Shri Raghunath Singh:
Shri S. M. Banerjee:

Will the Prime Minister be pleased to state

(a) whether it is a fact that Pakistani forces resumed firing towards Dawki, in the Jantia Hills, across the

border from Bakurtilla, in Sylhet District after 72 hours of the conclusion of the Cease-fire Agreement; and

(b) if so, the action taken by Government?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) The firing by Pakistani forces at Dawki was begun two days after the cease-fire agreement in Masimpur-Bholabeta area was put into effect

(b) The Indian troops retaliated to the Pakistani firing. The Deputy Commissioner, K & J Hills, arrived at a cease fire with the Deputy Commissioner Sylhet, with effect from the 2nd August, 1959. The two Deputy Commissioners have now decided on measures to reduce reinforcements and prevent further firing at Dawki

Scooters

*615. Shri A. M. Tariq Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that the market price of Single Seater Scooters has gone up and the scooters have gone into the black market, and

(b) if so, the steps taken or proposed to be taken in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) Some difficulties in the easy availability of scooters are being experienced because of shortage of foreign exchange for import of components. To remedy the situation, allotment of foreign exchange to this industry has been increased during the current licensing period

Government advertisements

*616. { Shri V P Nayar:
Shri T B. Vittal Rao:
Shri Ramam:

Will the Minister of Information and Broadcasting be pleased to state

(a) whether it is a fact that the Government of India have decided

to route all advertisements to be published in the Indian press by various Ministries and autonomous corporations belonging to or controlled by Government through the Directorate of Advertising and Visual Publicity; and

(b) If so, from which date this decision has been given effect to?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b) Advertisements of the various Ministries of the Government of India (except the Ministry of Railways) and their attached and subordinate offices are already centralized in the Directorate of Advertising and Visual Publicity. As regards the autonomous corporations, the Central Economy Board has recommended to the various Ministries that, with a view to achieve economy, these bodies should also route their advertisements through the Directorate of Advertising and Visual Publicity as far as possible. It is too early to say how many of these corporations will, in pursuance of this recommendation, decide to do so

Transfer of Evacuee Deposits in Criminal Courts

*617 Shri D. C. Sharma. Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No 1885 on 18th April, 1959 and state the further progress made in regard to the transfer of evacuee deposits in Criminal Courts between India and Pakistan?

The Deputy Minister of Rehabilitation (Shri P S. Naskar): There has been no further progress.

Manufacture of Medical Diagnostic Instruments and Spectacles Lenses

*618 { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to manufacture medical diagnostic